

ment of Scientific and Industrial Research and it was found that Mettur Chemicals have very recently operated a pilot plant of 2 tonnes per annum capacity for few months and they may be able to set up a production plant of about 25 tonnes per annum capacity. However, they would need to instal several facilities to further improve current pilot plant technology so that it can satisfactorily produce high quality material in economic and consistent manner. He considered it desirable to obtain proven technology from abroad as soon as possible for establishing National Silicon Facility. However, a decision on setting up NSF's plant in India would be taken only after evaluating the results achieved by the production unit of 25 TPA being set up by the Mettur Chemicals.

Steps to Check Marine Pollution

1174. SHRI CHINTAMANI JENA :
SHRI MOHANLAL PATEL :

Will the PRIME MINISTER be pleased to state :

(a) whether marine pollution has upset the coastal eco-system;

(b) the various factors responsible for marine pollution; and

(c) the steps being taken by Government to check marine pollution and save the marine industry from destruction ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) No Sir.

(b) The causes of marine pollution are the release of different types of wastes into the sea. These include domestic wastes from large cities industrial wastes, agricultural wastes, thermal and radio-active wastes, oil spills as well as washing of tankers.

(c) The Government has constituted a Committee on the prevention and control of marine pollution. An action plan has been drawn up which will be implemented by the different concerned departments and agencies to control pollution.

Selection of Remunerative and Non-Remunerative Railway Line

1175. SHRI GADADHAR SAHA : Will the Minister of PLANNING be pleased to state the basis of selecting remunerative and non-remunerative railway line by the Planning Commission ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K.R. NARAYANAN) : Proposals for the construction of new railway lines are formulated by the Ministry of Railways and are referred to the Planning Commission for approval. Lines which yield a return of 10% on investment, calculated under the Discounted Cash Flow technique, are categorised as remunerative. Clearance of the projects is decided by the Planning Commission broadly on considerations such as traffic requirements, strategic needs, access to under-developed areas, provision of alternatives for congested routes or extension of existing lines to cover missing links.

Recommendations of National Police Commission on Police Public Relationship

1176. SHRI ANIL BASU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the National Police Commission has made some recommendations for eliciting public cooperation and improving police-public relationship;

(b) if so, the nature of such recommendations;

(c) whether the said recommendations have been sent to the State Governments for implementation; and

(d) if so, the names of the States who have implemented the said recommendations ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (ε) to (d). The National Police Commission which was set up to make recommendations for improving the police administration in the country, has recommended that a health police-public relationship on a continuing day-today basis is vital to secure a desired measure of public involvement and cooperation for police work to make it meaningful and acceptable to society and to further the cause of law enforcement. To achieve this objective, the Commission has made some suggestions in Chapter XLI of its 5th Report. Copies of the reports have been laid on the Table of the House on 30th March, 1983. The reports containing the recommendations made by the Commission have been sent to the State Governments, UT Administrations for taking appropriate action. As 'police' is a State subject, it is for the State Governments to implement the recommendations made by the National Police Commission.

Credit facilities to West Bengal Government by Indian Airlines

1177. SHRI PIYUSH TIRAKY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether sometimes during the last year Indian Airlines had refused to issue air tickets on credit to the Government of West Bengal as Indian Airlines had doubts about the financial capabilities of West Bengal Government for the payment of air tickets issued;

(b) if so, details of such a decision and the orders issued in that connection;

(c) when and on what basis the ban was lifted;

(d) whether Indian Airlines has stopped issuing credit tickets to any other State

Government including the Government of Uttar Pradesh; and

(e) the detail of the amounts Indian Airlines has lost this way since 1980 year-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) to (c). Credit facilities for the issue of tickets were withdrawn from the West Bengal Government from 1980-83 due to non-payment/delayed payment of bills. These facilities were, however, restored in the year 1983.

(d) Credit facilities to the Governments of Maharashtra and Pondicherry and various Departments of Uttar Pradesh Government had been suspended withdrawn but were restored in respect of Pondicherry and Uttar Pradesh and certain Departments of Maharashtra.

(e) Indian Airlines have not made any loss on this account during the period.

Prizes to States for Implementing 20-point Programme

1178. SHRI AMARSINH RATHAWA : Will the Minister of PLANNING be pleased to state :

(a) the measures being taken for the implementation of the 20-Point Programme in the country ;

(b) the names of the States which have occupied topmost three positions performance-wise in each of the 20-Points during the year 1984 ; and

(c) the norms and guidelines for awarding prizes to the States for best performance in implementing the 20-Points Programme ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K.R. NARAYANAN) : (a) Implementation and Monitoring Committees for